

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

(A)

CP 245/96
OA 1113/94
MA-959/95

Date of decision 11.11.1996

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri K. Muthukumar, Member (A)

Shri R.R. Sharma,
S/o Late Sh.C.L. Sharma
R/o Shama Kuteer, Aonla 243301
Bereilly.

... Petitioner

(By Advocate Sh.B.K. Aggarwal)

Vs.

1. Shri Bhaskar Barua,
Secretary,
Ministry of Human Resource Development,
Department of Youth Affairs
and Sports,
Shastri Bhawan, New Delhi-110001

2. Shri Julius Sain,
Director General,
Nehru Yuva Kendra Sangathan,
East Plaza, I.G. Stadium,
New Delhi-110002.

... Respondents

(By Advocate Shri M.M. Sudan)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Aggarwal, learned counsel for the applicant submits that in the light of the orders passed by the respondents dated 8.11.1996, to his representation dated 29.10.1996 (both letters are taken on record), he wishes to withdraw this application. It is presumed that the applicant would be paid salary etc. in accordance with the rules as assured in the letter dated 2.11.96.

2. In view of the above, permission to withdraw this C.A. is granted with liberty to the applicant to agitate further, if he has any grievance, in accordance with law. In the circumstances C.P. also stands withdrawn. No order

as to costs.

(K. Muthukumar)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

sk